

No. 99

THURSDAY, 19TH JULY, 2018

DEMANDS FOR GRANTS FOR THE YEAR 2018-2019

The Discussion and Voting on the following Demands for Grants for the year 2018-2019 of the Government of Goa will be held as per the following programme:

<u>Monday, 23rd July, 2018</u>	-	Discussion & Voting on Demands (Day-1) <u>Chief Minister</u>
Demand No. 2	-	General Administration & Coordination
Demand No. 14	-	Goa Sadan
Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 24	-	Environment
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 56	-	Information and Publicity
Demand No. 69	-	Handicraft, Textile and Coir
Demand No. 75	-	Planning, Statistics & Evaluation
Demand No. 79	-	Goa Gazetteer
Demand No. 84	-	Airport

Tuesday, 24th July, 2018

- **Discussion & Voting on Demands
(Day-2)
Minister for Sports and Youth Affairs**
- Printing and Stationery
- Sports & Youth Affairs
- Tourism

Demand No. 20
Demand No. 42
Demand No. 78

**Discussion & Voting on Demands
Minister for Health**

- Goa Medical College
- Health Services
- Institute of Psychiatry & Human Behaviour
- Goa Dental College
- Foods & Drugs Administration
- Women and Child Development
- Craftsmen Training

Demand No. 47
Demand No. 48
Demand No. 49
Demand No. 51
Demand No. 53
Demand No. 58
Demand No. 61

Wednesday, 25th July, 2018

- **Discussion & Voting on Demands
(Day-3)
Minister for Art and Culture**
- Art & Culture
- Civil Supplies
- Department of Tribal Welfare

Demand No. 43
Demand No. 70
Demand No. 81

**Discussion & Voting on Demands
Minister for Panchayats**

- Panchayats
- Animal Husbandry & Veterinary Services

Demand No. 31
Demand No. 65

<u>Thursday, 26th July, 2018</u>	-	Discussion & Voting on Demands (Day-4)
		<u>Chief Minister</u>
Demand No. 8	-	Treasury & Accounts Administration, North Goa
Demand No. 9	-	Treasury & Accounts Administration, South Goa
Demand No. 11	-	Excise
Demand No. 12	-	Commercial Taxes
Demand No. 19	-	Industries, Trade & Commerce
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance
Demand No. 68	-	Forests
Demand No. 71	-	Co-operation
Demand No. 72	-	Science, Technology & Environment
Demand No. 83	-	Mines

<u>Friday, 27th July, 2018</u>	-	Discussion & Voting on Demands (Day-5)
		<u>Minister for Power</u>
Demand No. 57	-	Social Welfare
Demand No. 76	-	Electricity
Demand No. 86	-	Non-Conventional Source of Energy

<u>Monday, 30th July, 2018</u>	-	Discussion & Voting on Demands (Day-6)
		<u>Minister for Public Works</u>
Demand No. 13	-	Transport
Demand No. 21	-	Public Works
Demand No. 46	-	Museum
Demand No. 77	-	River Navigation

Tuesday, 31st July, 2018

- **Discussion & Voting on Demands
(Day-7)**
Chief Minister
- School Education
 - Higher Education
 - Technical Education
 - Government Polytechnic, Panaji
 - Government Polytechnic, Bicholim
 - Government Polytechnic, Curchorem
 - Goa College of Engineering
 - Goa Architecture College
 - Goa College of Art
 - Goa College of Pharmacy

- **Discussion & Voting on Demands
Minister for Ports Administration**
- Ports Administration
 - Department of Rural Development

Wednesday, 1st August, 2018

- **Discussion & Voting on Demands
(Day-8)**
Minister for Revenue
- Settlement & Land Records
 - Collectorate, North Goa
 - Collectorate, South Goa
 - Revenue
 - Labour
 - Employment
 - Information Technology
- **Discussion & Voting on Demands
Minister for Agriculture**
- Archives and Archaeology
 - Town & Country Planning
 - Factories and Boilers
 - Agriculture

Thursday, 2nd August, 2018

- **Discussion & Voting on Demands
(Day-9)**
- **Minister for Law and Judiciary**
- Municipal Administration
- Law

Demand No. 55
Demand No. 62

**Discussion & Voting on Demands
Minister for Water Resources**

- Fisheries
- Water Resources
- Legal Metrology

Demand No. 66
Demand No. 74
Demand No. 80

Friday the 3rd August, 2018

- **Discussion & Voting on Demands
(Day-10)**
- **Chief Minister**
- Legislature Secretariat
- District & Sessions Court, North Goa
- District & Sessions Court, South Goa
- Prosecution
- Election Office
- Notary Services
- Administrative Tribunal
- Rajya Sainik Board
- State Election Commission

Demand No. 1
Demand No. 3
Demand No. 4
Demand No. 5
Demand No. 6
Demand No. 10
Demand No. 28
Demand No. 63
Demand No. 73

- **Raj Bhavan (discussion only)**
- **Debt Services (discussion only)**
- **Goa Public Service Commission
(discussion only)**

Charged Expenditure
Charged Expenditure
Charged Expenditure

(up to 4.00 p.m.)

No. 100

**CUT MOTIONS TO DEMANDS FOR GRANTS FOR THE
YEAR 2018-2019**

Members are requested to submit their notices of Cut Motions, if any, to the Demands two days before the day fixed for the discussion of the respective Demands i.e. by 3 00 p.m. as provided in the Rule 262 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

Forms for tabling Cut Motions are available in the office of the Goa Legislature Secretariat.

Departments are requested to collect advance copies and list of the cut motion pertaining to their demand by 10 00 a.m. and 3 00 p.m. respectively on the day preceding the discussion of the respective demands.

**ASSEMBLY HALL,
PORVORIM, GOA
19 JULY, 2018**

**N.B. SUBHEDAR
SECRETARY**

